

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No. 105
IB-275/PB/2019
IA/1749/2024

IN THE MATTER OF:
Central Bank Of India

...PETITIONER

Vs

M/s. Abhinav Steels and Power Ltd.

...RESPONDENT

Section
U/s 7 of IBC, 2016

Order delivered on 18.04.2024
Hybrid Hearing (PHYSICAL & VC)

Coram:
SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner/Financial Creditor :
For the Applicant/RP

:Adv. Abhishek Anand, Adv.
Ishaan Dhingra in
IA/1749/2024.

For the IT Department

:Adv Puneet Rai, SSC along with
Adv Nikhil Jain

For the Respondent/Corporate Debtor :

ORDER

List the matter on **30.04.2024**.

Sd/-
(Rahul Bhatnagar)
Member (T)

Sd/-
(Mahendra Khandelwal)
Member (J)